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(2025) 01 CAT CK 0003

Central Administrative Tribunal - Jabalpur Bench, (Circuit Sitting At Bilaspur)

Case No: Original Application No. 1061 Of 2023

Dr. Rajeev Kumar

Yadav S/o Ramdhari APPELLANT

Yadav & Ors.

Vs

Secretary, Railway Board, Ministry Of

Railways, Rail Bhawan,

RESPONDENT

Raisena Road, Rafi

Marg, New

Delhi-110001 & Ors.

Date of Decision: Jan. 9, 2025

Citation: (2025) 01 CAT CK 0003

Hon'ble Judges: Akhil Kumar Srivastava, Member (J); Mallika Arya, Member (A)

Bench: Division Bench **Advocate:** S.P. Singh

Final Decision: Dismissed

Judgement

Akhil Kumar Srivastava, Member (J)

1. The applicant Dr. Rajeev Kumar Yadav appeared in person and Shri B.P. Rao proxy counsel for Shri S.P. Singh, learned counsel for the

respondents.

- 2. The applicant submits that he wants to withdraw this OA.
- 3. Learned counsel for the respondents has not raised any objection against the prayer made by the applicant.
- 3. In view of the statement made by the applicant, the OA is dismissed as withdrawn. No costs.